


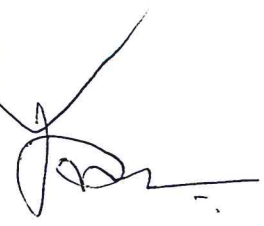
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/108/2016  
NAME OF THE PETITIONER(S) : C.J. Mathew  
NAME OF THE RESPONDENT(S) : M/s August Builders & Contracts (India) Pvt. Ltd. & 3 others  
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1-	Dr. K.S. Ravichandran per D. Sugulakshmi Adv	Counsel for Respondents	
2-	Mohan Pruthi Advocate	Per Rbr.	

**ORDER**

Counsel for Petitioner present. Representative for the Respondent present. Put up  
the matter along with TCP/107/16 on 12.01.2018 at 02.30 P.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk